

ITEM NO.35

COURT NO.16

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 19957/2024

[Arising out of impugned final judgment and order dated 23-07-2024 in RP No. 211/2024 passed by the High Court of Madhya Pradesh at Indore]

MUKESH MURLIDHAR SOMANI

PETITIONER(S)

VERSUS

AALOOPYAJ COMMISSION AGENTS ASSOCIATION & ORS.

RESPONDENT(S)

(IA No. 567/2025 - APPLICATION FOR PERMISSION
IA No. 239784/2024 - EXEMPTION FROM FILING O.T.
IA No. 194198/2024 - EXEMPTION FROM FILING O.T.
IA No. 566/2025 - EXEMPTION FROM FILING O.T.
IA No. 564/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 563/2025 - PERMISSION TO FILE SUR-REJOINDER AFFIDAVIT)

Date : 25-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Dr. Harsh Pathak, Adv.
Ms. Shaveta Mahajan, AOR
Mr. Mohit Choubey, Adv.

For Respondent(s) : Ms. Ruchi Kohli, Sr. Adv.
Mr. A. K. Chauhan, Adv.
Mr. Rahul Chauhan, Adv.
Mr. Amit Kumar, Adv.
Mr. Mohit, Adv.
Ms. Priyanka Nagar, Adv.
Mr. Shashank Shekhar, AOR

Mr. Yashraj Singh Bundela, AOR (NP)
Mr. Chanakya Baruah, Adv. (NP)
Ms. Saloni, Adv.(NP)
Mr. Rohan Singla, Adv.(NP)

Mr. Kushagra Sharma, Adv.
Mr. Anuj Agarwal, Adv.
Mr. Akarsh Khare, Adv.

Mr. Sarvam Ritam Khare, AOR

Mr. Prabhat Kumar Rai, AOR
Mr. Keshav Khandelwal, Adv.
Ms. Nidhi Singh, Adv.
Mr. Vasu Kukreja, Adv.

Ms. Shyel Trehan, Sr. Adv.
Ms. Vidya Rao, Adv.
Mr. Sumit Kumar, Adv.
Mr. Dhananjay Kumar, Adv.
Ms. Vidhi Jain, Adv.
Mr. Rohan Poddar, Adv.
Ms. Shivalika Rudrabatla, Adv.
Mr. Vikrant Mehta, Adv.
Ms. Shilpa Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None appears on behalf of the respondent-State.
2. In the interest of justice, list the matter on 28.03.2025.

(JAGDISH KUMAR)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)